

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2022

ORDER NO. 23 of 2022


Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** from **14.02.2022** to **18.02.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 14.02.2022 to 18.02.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 14.02.2022 to 18.02.2022	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi and Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar